

Declaration of Assets and Liabilities

U.Sweety Sima Hembram W/O- Ram Kishor Murmu M.L.A, 162- Katoria (S.T.) Constituency, resident of Vill-Tengpaja, P.O-Bhitia, P.S.-Phullidumar, Dist-Bankura give herein blow the details of the assets (immovable, movable bank balance, etc) of myself, my spouse and dependants.

(2) Details of PAN and status of filing of income tax return:-

SLN o.	Names	Permanent Account Number		
1.	Self	AKFPHA930D	2013-14	2,00,000.00
2.	Spouse-	AH2PM5720F	2014-15	4,96,150.00
3.	Dependent1			
4.	Dependent2			
5.	Dependent3			

A. Details of movable assets:

(Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given.
2. In case of deposit/ investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given.
3. Value of Bonds/ Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. Dependent, here means a person, substantially dependent on the income of the candidate.
5. Detail including amount is to be given separately in respect of each investment)

As on 31/03/2016

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	40,000.00	45000.00	NIL		
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits including saving accounts). Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	(1) 50,000.00 PNB Banka A/C No- 6407000100061612 (2) 500 Rs. SBI BVM, Patna A/C No.	NIL	NIL		
(iii)	Details of investment in Bonds, Debentures/ Shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL		
(iv)	Detail of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Insurance Company and the amount.	NIL	NIL	NIL		
(v)	Personal loans/advance given to any person of entity including firm, Company, Trust etc. and other receivables from debtors and amount.	NIL	NIL	NIL		

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(vi)	Motor Vehicles/Aircrafts/Yachts/Ship(details of Make, Registration No. etc, Year of purchase and amount)	Scorpio JH-15K 0191 2014 Rs. 925000	Bajaj Discover BR-513134 Rs. 60000/-	NIL		
(vii)	Jewelry, bullion and valuable thing(given details of weight and value)	Gold-50g 150000	Gold-15g 45000	NIL		
(viii)	Any other assets such as value of Claims/Interest	NIL	NIL	NIL		
(IX)	Gross Total value	1165000/-	150000/-	0		

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2. Each land of building or apartment should be mentioned separately in this format.)

S.No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land	NIL	NIL	NIL		
	Area (Total measurement in acres)	NIL	NIL	NIL		
	Whether inherited property (Yes or NO)	NO	NO	NO		
	Date of purchase in case of self acquired property	NIL	NIL	NIL		
	Cost of Land (in case of Purchase)at the time of Purchase	NIL	NIL	NIL		
	Any Investment on the land by way of development, construction etc.	NO	NO	NO		
	Approximate Current market value	NIL	NIL	NIL		
(ii)	<u>Non-Agricultural Land</u>	NIL	NIL	NIL		
	Location(s)					
	Survey number(s)					
	Area (Total measurement in sq.ft.)	NIL	NIL	NIL		
	Whether inherited property (Yes or NO)	No	No	No		
	Date of purchase in case of self acquired property	NIL	NIL	NIL		
	Cost of Land (in case of purchase)at the time of purchase	NIL	NIL	NIL		
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL		
	Approximate Current market value	NIL	NIL	NIL		

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(iii)	Commercial Buildings (including apartments) Location(s) Survey number(s)	NIL	NIL	NIL		
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL		
	Whether inherited property (Yes or No)	NIL	NIL	NIL		
	Dues of purchase in case of self Marred property	NIL	NIL	NIL		
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL		
	Any investment of the property by way of development, construction etc.	NIL	NIL	NIL		
	Approximate Current market value	NIL	NIL	NIL		
(iv)	Residential buildings (including apartments.) Location (s) Survey number (s)	NIL	khata No- 129 khesra- 211, 247 4.13D	NIL		
	Area (Total measurement in sq. ft.)	NIL	1800	NIL		
	Built up Area (Total measurement in sq. ft.)	NIL	1600	NIL		
	Whether inherited property (Yes or No)	No	No	No		
	Date of purchase in case of self acquired property	NIL	24-06-2009	NIL		
	Cost of property (in case of purchase) at the time of purchase	NIL	2,51,000/-	NIL		
	Any Investment on the land by way of development, construction etc.	No	No	Zero		
	Approximate Current market value	NIL	10,00,000/-	NIL		
(v)	Others (such as interest in property)	NIL	Zero	NIL		
(vi)	Total of Current Market value of (i) to (v) above	NIL	12,51,000/-	NIL		

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(4) I Give herein below the details of liabilities/ dues to public financial institution sand government :-

S.N o.	Description	Self	Spouse (s)	Dependent- 1	Dependent-1	Dependent-1
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	SBI DUDHARI BANKA 6,94,000/-	AOB BANKA 12,00,000/-	NIL		
	Loan or dues to any individuals/Entity other than mentioned in (i) above. Name (s) amount outstanding Nature of loan	Car Loan 4,80,000/-	Housing loan 12,00,000/-	Zero		
	Any other liability	NIL	NIL	NIL		
	Grand total of liabilities	NIL		√Zero		
(ii)	Government Dues: Dues to departments dealing with government accommodation	NIL	NIL	NIL		
	Dues to departments dealing with supply of water	NIL	NIL	NIL		
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL		
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL		
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL		
	Income Tax Dues		NIL	NIL		
	Wealth Tax Dues	NIL	NIL	NIL		
	Service Tax Dues	NIL	NIL	NIL		
	Municipal/Property Tax Dues	NIL	NIL	NIL		
	Sales Tax Dues	NIL	NIL	NIL		
	Any other dues	NIL	NIL	NIL		
	Grand total of all Govt. dues	NIL	NIL	NIL		

(Note : Please give separate details of name of Bank, institution, entity or individual and

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